

In the High Court of Judicature, Bombay.

This day, the 14 day of October 1864

SPECIAL APPEAL No. 592 of 1864.

Prishnarao Anant
Zoshi of the Sauna Co.
- collectorate - (Original Plaintiff)

Appellant

versus

Bhishu Rao Anant
Sargad of the Sauna
collectorate - (Original Defendant)

Respondent

Rs. 31-2-11

The claim in the Original Suit was to recover the balance
of rent alleged to be due for 5 years.

In Appeal No. 592 of 1864 the Deputy Collector
of the District of Saunab at Saunab confirmed
the Decree of the W. of P. Anant who had rejected the
claim.

A Special Appeal was preferred in the High Court on the grounds that (1) there
has been a substantial error in
law in the investigation of the
case which has produced error in
the

the decision of the case upon its
merits in that the evidence prayed
for in the Docket No. was not
taken, that (2) the court declined to
receive the expenses tendered to call
for evidence and disposed of the
case, that (3) there was an issue
raised in the appeal, that the court
of original Jurisdiction declined to
receive the expenses and disposed of
the case, but the Appellate has not
passed any decision thereon: and
that (4) a further extension ought
to have been once more granted
but it was not done so -

The Court confirm the
Decree of the L. Ct. with costs
in Spl. appt

J. P. Tucker
A. M. Ward

MEMORANDUM OF COSTS incurred in Special Appeal No. 592
of 1864. against the decision of the Acting Collector of the
District of *Tanna* and disposed of on the 14 Oct^r 1864
by *Confirming the same with costs*

BY THE APPELLANT—

<i>In the District.</i>			
In the <i>Mamledar's Court (including 70)</i>	4	2	11 ✓
In the <i>Collector's Court</i>	3	12	" ✓
<i>In this Court.</i>			7. 14 11 ✓
Stamp for Memorandum of Special Appeal	2	"	" ✓
Stamps for copies of Decree and Judgment	1	8	" ✓
Stamp for Vukeelutnama	2	"	" ✓
Batta for Process and Postage	1	2	" ✓
Sectioner's Fee	"	10	9 ✓
Vukeel's Fee	"	14	16 ✓
			8 3 8 ✓
		Rupees....	16. 2 7 ✓

BY THE RESPONDENT.

<i>In the District.</i>			
In the <i>Mamledar's Court</i>	1	14	11 ✓
In the <i>Collector's Court</i>	"	"	" ✓
<i>In this Court.</i>			1 14 11 ✓
Stamp for Vukeelutnama	"	"	" ✓
Vukeel's Fee	"	"	" ✓
		Rupees....	1 14 11 ✓



H. D. Ash
H. D. Ash - Acting Registrar
H. D. Ash
In Sealer

The 14 day of Oct^r 1864